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കേരള സർക്കാർ  
Government of Kerala  
2020



Regn. No. KERBIL/2012/45073  
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2018-20

# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
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PART III

Commissionerate of Land Revenue

പേര് പരേതയുമായുള്ള വയസ്സ്  
ബന്ധം

(2)

No. C2-17851/2019.

6th March 2020.

ജോസഫ് മകൻ 63

മേൽപ്പറഞ്ഞയാളാണ് പരേതയുടെ അവകാശിയെന്നുള്ളതിന് അവകാശ സർട്ടിഫിക്കറ്റ് കൊടുക്കുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ഈ പരസ്യം ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തി 30 ദിവസത്തിനുള്ളിൽ രേഖാമൂലം വെള്ളരിക്കുണ്ട് തഹസീൽദാർ മുമ്പാകെ ഹാജരാകേണ്ടതാണ്. കാലാവധി കഴിഞ്ഞാൽ തപാൽമാർഗ്ഗമായോ വരുന്ന ആക്ഷേപങ്ങൾ പരിഗണിക്കുന്നതല്ല.

താലൂക്കാഫീസ്,  
വെള്ളരിക്കുണ്ട്.

(ഒപ്പ്)  
തഹസീൽദാർ.

**Manjeswaram Taluk**

NOTICES

(1)

No. C2-17849/2019.

6th March 2020.

Notice is hereby given to all to whom it may concern that B. Shailesh Kumar Rai s/o Jayarama Rai (L), Bakrabail, Bandasala House, Pathur Village & Post, Kodlamogaru Group Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late B. Anusuya J. Rai w/o Jayarama Rai (L), Bandasala House, Pathur Village, Kodlamogaru Group who expired on 17-10-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late B. Anusuya J. Rai that it is proposed to issue a legal heirship certificate according to this to the petitioner.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	B. Shailesh Kumar Rai	Son	53
2	Shithesh Kumar Rai	,,	52

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Abdul Rahiman	Son	51
2	Mammade Meethala Baduvan Kunhi	,,	50
3	Hameed, K.	,,	45
4	Abdul Azeez Kodlamogaru	,,	43
5	Kairunnisa	Daughter	41
6	Aboobakkar Siddik, K.	Son	38

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(3)

No. C2-17850/2019.

6th March 2020.

Notice is hereby given to all to whom it may concern that Abbas, S., S/o Podiya Beary, Sulyame House, Kodlamogaru, Kodlamogaru Group Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Dulaikamma, W/o. Podiya Beary, Sulyame House, Kodlamogaru who expired on 19-11-2013 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Dulaikamma that it is proposed to issue a legal heirship certificate according to this to the petitioner.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Abbas, S.	Son	66
2	Mohammed	,,	68

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(4)

No. C2-16154/2019.

27th February 2020.

Notice is hereby given to all to whom it may concern that Kusumavali S. Punja, D/o A. Ramayya Naik (L) & W/o Shankara Mohana Punja, Adekala House, Kodlamogaru P. O., Kodlamogaru Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late A. Ramayya Naik, S/o Madan Naik (L), Adkala House, Kodlamogaru who expired on 23-2-1985 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late A. Ramayya Naik that it is proposed to issue a legal heirship certificate according to this to the applicant.

## SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Dr. Madan Mohan Naik	Son	81
2	Kusumavali S. Punja	Daughter	77
3	A. Shyamlal Naik	Son	72

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(5)

No. C2-16405/2019.

27th February 2020.

Notice is hereby given to all to whom it may concern that Zareena, W/o Aboobacker (L), Naseema Manzil, B. T. Road, Uppala, Majibail Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heir of late B. Fathima, W/o Mohammed (L), Thurthikunnu House who expired on 2-8-2019 and that it has been reported to this office that the person named in the schedule below the legal heir of said late B. Fathima that it is proposed to issue a legal heirship certificate according to this to the petitioner.

## SCHEDULE

Name of the legal heir	Relationship with the deceased	Age
Zareena	Daughter	55

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(6)

No. C2-18094/2019.

26th February 2020.

Notice is hereby given to all to whom it may concern that Hariyanna Nayak, K., S/o Shambhayya Nayak (L), Kodandoor House, Sheni Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Shambhaya Nayak, S/o Subbayya Nayak, Kodandoor House, Sheni who expired on 22-8-2000 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Shambhaya Nayak that it is proposed to issue a legal heirship certificate according to this to the petitioner.

## SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	S. H. Vasudeva Nayak	Son	72
2	K. Ramanna Nayak	„	67
3	Hariyanna Nayak, K.	„	60
4	K. Ratnavathi	Daughter	57
5	Ramesh Nayak, K.	Son	52

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(7)

No. C2-2447/2020.

26th February 2020.

Notice is hereby given to all to whom it may concern that Chandrashekara, A., S/o Ambu Bhandary, Chandra Kripa House, Chigurupade, Moodambail Village Kadambar Group Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Roopashree, B. K., W/o Chandra Shekara, A. who expired on 16-1-2020 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Roopashree, B. K. that it is proposed to issue a legal heirship certificate according to this to the applicant.

## SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Leelavathi, C. H.	Mother	61
2	Chandrashekara, A.	Husband	51
3	Krithik, A.	Son	19
4	Kripa, A.	Daughter	11

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(8)

No. C2-1517/2020.

26th February 2020.

Notice is hereby given to all to whom it may concern that Shashi Prabha, W/o (L) Suresh, U., Kavya Kripa Nivas, Near Thota School, Udyawara Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Suresh, U., S/o Narayana, Kavyakripa Nivas, Udyawara who expired on 16-3-2015 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Suresh, U., that it is proposed to issue a legal heirship certificate according to this to the petitioner.

## SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Shashi Prabha	Wife	46
2	Kavya, S.	Daughter	27
3	Kripa, S.	„	27
4	Pooja	„	20

Objections if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(9)

No. C2-16406/2019.

27th February 2020.

Notice is hereby given to all to whom it may concern that Abdul Latheef, S/o Ibrahim Byari, Sunkadakatte House, Dharmanagar, Vorkady Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Ibrahim Byari, S/o Kunhalimma who expired on 18-9-2018 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Ibrahim Byari, S/o Abdulla, Dharmanagar that it is proposed to issue a legal heirship certificate according to this to the applicant.

## SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Kadeeja	Wife	62
2	Sefiya	Daughter	47
3	Abdul Latheef	Son	45
4	Aysha	Daughter	42
5	Rukiya Rahmath	„	38

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(10)

No. C2-16925/2019.

17th February 2020.

Notice is hereby given to all to whom it may concern that Sanjeevi, W/o Ammu Shetty (Late), B. C. Road, Heroor Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Ammu Shetty, S/o Aithappa Shetty who expired on 6-10-2004 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Ammu Shetty that it is proposed to issue a legal heirship certificate according to this to the applicant.

## SCHEDULE

(12)

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Sanjeevi	Wife	56
2	Shambhavi	Daughter	36
3	Shashi Kumari	„	33
4	Shiva Prasad (Ammu Shetty)	Son	32
5	Praveen, P.	„	31

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(11)

No. C2-16924/2019. 15th February 2020.

Notice is hereby given to all to whom it may concern that Krishna, S/o Dooma Poojary, Adka, Ichilangod P. O., Ichilangod Group Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Subhu, W/o Dooma Poojary who expired on 26-3-2009 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Subhu that it is proposed to issue a legal heirship certificate according to this to the applicant.

## SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Krishna	Son	62
2	Lakshmi	Daughter	56
3	Gulabi	„	55
4	Yamuna	„	53

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

No. C2-16332/2019.

27th February 2020.

Notice is hereby given to all to whom it may concern that Shantha Kumari, W/o Sham Bhat, Neeramoole Thalangala House, Bayar P. O., Bayar Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Sham Bhat, S/o Krishna Bhat who expired on 16-10-2001 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Sham Bhat that it is proposed to issue a legal heirship certificate according to this to the applicant.

## SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Shantha Kumari	Wife	63
2	Veena Saraswathi, N.	Daughter	27

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(13)

No. C2-17988/2020.

7th March 2020.

Notice is hereby given to all to whom it may concern that Kamala, P., W/o (L) Mahabaleshwara Bhat, Perne Srigri, Kannur Post, Ednad Group Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Mahabaleshwara Bhat, S/o Ishwara Bhat, Perne Srigri, Kannur Post, Ednad Village who expired on 25-9-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Mahabaleshwara Bhat that it is proposed to issue a legal heirship certificate according to this to the petitioner.

## SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	P. Kamala	Wife	73
2	P. Saroja	Daughter	56
3	P. Jayalakshmi	„	55
4	Asha, P.	„	46

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(14)

No. C2-18027/2019.

7th March 2020.

Notice is hereby given to all to whom it may concern that Sundari, N., w/o (L) Narayana Madivala, Kattukukke, Neerchal House, P. O., Kattukukke, Padre Group Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Rama Madivala s/o Madva Madivala, Neerchal, Kattukukke, Padre Village who expired on 11-2-2001 and that it has been reported to this office that the person named in the schedule below are the legal heir of said late Rama Madivala that it is proposed to issue a legal heirship certificate according to this to the petitioner.

## SCHEDULE

Name of legal heir	Relationship with the deceased	Age
Sundari, N.	Daughter	57

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(15)

No. C2-18031/2019.

7th March 2020.

Notice is hereby given to all to whom it may concern that Ashwath, G., s/o Narayana Maniyani, G., Guthu Padanjigadde House, Kattukukke P. O., Padre Group Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Narayana Maniyani, s/o. Krishnappa, Guthu Padanjigadde House, Kattukukke P. O., Padre Group who expired on 29-8-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Narayana Maniyani that it is proposed to issue a legal heirship certificate according to this petitioner.

## SCHEDULE

Sl. No.	Name of legal heirs	Relationship with the deceased	Age
1	Gopi	Mother	85
2	Jayalkshmi	Wife	45
3	Arthika	Daughter	25
4	Anusha, G.	„	24
5	Ashwath, G.	Son	22

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(16)

No. C2-18045/2019.

7th March 2020.

Notice is hereby given to all to whom it may concern that N. Abdullakunhi, s/o (L) Kunhali Beary, Nadubail House, P. O. Perla, Enmakaje Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Kunhali Beary, s/o Mammunhi @ Mamunihe, Nadubail House, P. O. Perla, Enmakaje Village who expired on 3-11-2007 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Kunhali Beary that it is proposed to issue a legal heirship certificate according to this to the petitioner.

## SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Ummaliumma	Wife	80
2	Nebisa	Daughter	62
3	Mohammed Kunhi	Son	59
4	Ayishabi	Daughter	57
5	N. Abdulla Kunhi	Son	56
6	Abbas Ali Kunhi	„	53
7	Safiya Latheef	Daughter	48

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(17)

No. C2-16157/2019.

7th March 2020.

Notice is hereby given to all to whom it may concern that Babu Maniyani s/o Narayana Maniyani, Guthu House, Kattukukke Village, Padre Group Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Narayana Maniyani s/o Pakera Maniyani, Guthu Kumer House, Kattukukke Village who expired on 5-8-1994 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Narayana Maniyani that it is proposed to issue a legal heirship certificate according to this to the petitioner.

## SCHEDULE

(19)

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Babu Maniyani	Son	68
2	Sulochana	Daughter	59
3	Chandravathi	„	54
4	Gulabi	„	53
5	Balakrishna	Son	51
6	Raghunath	„	48

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(18)

No. C2-16156/2019. 7th March 2020.

Notice is hereby given to all to whom it may concern that Doomappa Belchada s/o Sankappa Belchada (L), Pajwa, Kodlamogaru Group Village of Manjeshwar Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Sankappa Belchada s/o Dooma Belchada (L), Pajwa House, Kodlamogaru who expired on 24-2-1997 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Sankappa Belchada that it is proposed to issue a legal heirship certificate according to this to the petitioner.

## SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Girija	Daughter	70
2	Sheelavati Raghava, V.	„	67
3	Doomappa Belchada	Son	63
4	Padmanabha Pajva	„	57
5	Hemavathi, P.	Daughter	57
6	Devaki	„	52
7	Damodar Sankappa Pajva	Son	54

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

No. C2-18028/2019.

7th March 2020.

Notice is hereby given to all to whom it may concern that Sundari, N. w/o (L) Narayana Madivala, Kattukukke, Neerchal House, P. O. Kattukukke, Padre Group Village of Manjeshwar Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Narayana Madivala s/o Thukra Madivala, Neerchal House, Kattukukke, Padre Village who expired on 9-5-2010 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Narayana Madivala that it is proposed to issue a legal heirship certificate according to this to the petitioner.

## SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Sundari	Wife	57
2	Yashawanthay	Son	38
3	Kavitha, N.	Daughter	30

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(20)

No. C2-18065/2019.

7th March 2020.

Notice is hereby given to all to whom it may concern that Thimmappa Shetty, M. s/o Ramayya Shetty, Madajalu House, Ichilampady, Bombrana Group Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Kamala w/o Ramayya Shetty, Kidoor, Madajalu House, Ichilampady, Bombrana Group who expired on 30-11-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Kamala w/o Ramayya Shetty that it is proposed to issue a legal heirship certificate according to this to the petitioner.

## SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Meenakshi	Daughter	51
2	Thimmappa Shetty, M.	Son	45

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(21)

No. C2-474/2020.

7th March 2020.

Notice is hereby given to all to whom it may concern that Mahalinga Bhat, M. s/o (L) Narayana Bhat, Maani House, Kudalmarkala Village, Kayyar Group Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Sharadamma, M. w/o Narayana Bhat (L), Maani House, Permude P. O. who expired on 3-8-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Sharadamma, M. that it is proposed to issue a legal heirship certificate according to this to the petitioner.

## SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Parameshwari, M.	Daughter	64
2	Mahalinga Bhat, M.	Son	62
3	Venkatramana Bhat, M.	"	60
4	Saraswathi, M.	Daughter	59
5	Leelavathi, M.	"	58
6	Savithri, M.	"	56
7	Sadashiva Bhat, M.	Son	54
8	Jayalaxmi, M.	Daughter	50
9	Vijayakumari, M.	"	47
10	Gopalakrishna Bhat, M.	Son	44

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(22)

No. C2-16538/2019.

29th February 2020.

Notice is hereby given to all to whom it may concern that Saraswathi, w/o Annu Moolya d/o Bagi Hengsu (L), Bolanthakodi House, Koliyoor Village, Meenja Group Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heir of late Bagi Hengsu w/o Maila Moolya (L), Bolanthakodi House who expired on 7-8-1980 and that it has been reported to this office that the person named in the schedule below the legal heir of said late Bagi Hengsu that it is proposed to issue a legal heirship certificate according to this to the petitioner.

## SCHEDULE

Name of legal heirs	Relationship with the deceased	Age
Saraswathi	Daughter	66

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(23)

No. C2-17686/2019.

2nd March 2020.

Notice is hereby given to all to whom it may concern that Sarojini, w/o Kinnu Moolya, Kennimoola House, Badoor Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Kinnu Moolya s/o Shankara Moolya (L) who expired on 18-8-2017 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Kinnu Moolya that it is proposed to issue a legal heirship certificate according to this petitioner.

## SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Sarojini	Wife	55
2	Ashoka, K.	Son	37
3	Babu	"	33
4	Leelavathi	Daughter	32
5	Prabhavathi	"	29

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(24)

No. C2-17687/2019.

2nd March 2020.

Notice is hereby given to all to whom it may concern that Annapoorna Joshi, K. w/o Ashok Joshy, K. (L), Sri Manjulesh Nivas, C.H.C. Cross Road, Kumbbla, Koipady Group Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Ashok Joshi, K. s/o Sadashiva Joshi, K., Sri Manjulesh Nivas, Kumbbla who expired on 25-11-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Ashok Joshi, K. that it is proposed to issue a legal heirship certificate according to this to the petitioner.



## SCHEDULE

Sl. No.	Name of legal heirs	Relationship with the deceased	Age
1	Heera Joshi, K.	Mother	82
2	Annapoorna Joshi, K.	Wife	48
3	Athreya Joshi, K.	Son	30
4	K. Apoorva Sharada Joshi	Daughter	25
5	Amrutha Joshi, K.	„	19

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(25)

No. C2-17740/2019. 2nd March 2020.

Notice is hereby given to all to whom it may concern that Asma w/o Abdulla (L), Kuttyan Valappu, Mogral P. O., Mogral Village, Koipady Group Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Abdulla s/o Abdul Rahiman Kuttyan Vallappu, Mogral who expired on 14-2-2014 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Abdulla that it is proposed to issue a legal heirship certificate according to this to the applicant.

## SCHEDULE

Sl. No.	Name of legal heirs	Relationship with the deceased	Age
1	Asma	Wife	50
2	Abdul Rahiman, K. A.	Son	33
3	Juwairiya	Daughter	28
4	Jumailath, A.	„	20
5	Jasmin	„	17
6	Beefathima	Mother	77

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(26)

No. C2-16540/2019.

2nd March 2020.

Notice is hereby given to all to whom it may concern that Nalini, w/o Aithappa Naik, Bedrampalla House, Perla P. O., Enmakaje Village of Manjeshwar Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Aithappa Naik, s/o Koggu Naik, Bedrampalla who expired on 10-8-2015 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Aithappa Naik that it is proposed to issue a legal heirship certificate according to this to the petitioner.

## SCHEDULE

Sl. No.	Name of legal heirs	Relationship with the deceased	Age
1	Nalini	Wife	53
2	Reshma, Y.	Daughter	20
3	Anupama	„	19

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(27)

No. C2-17846/2019.

29th February 2020.

Notice is hereby given to all to whom it may concern that Saraswathi, w/o (L) Seena Shetty, Idiya House, Post Badaje, Hosbettu Group Village of Manjeshwar Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Seena Shetty s/o Thyampanna Shetty, Idiya House, who expired on 18-12-2017 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Seena Shetty that it is proposed to issue a legal heirship certificate according to this to the petitioner.

## SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Saraswathi	Wife	57
2	Jagadeesh Shetty	Son	31
3	Premalatha	Daughter	33

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

Taluk Office,  
Manjeshwaram.(Sd.)  
Tahsildar.